

as well as better coordination between the army, paramilitary forces and the State police.

**Setting up of Heavy water Plant in Aonla district**

1679. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a Heavy-water plant in district Aonla,

(b) if so, the details thereof,

(c) whether the Government propose to increase the capacity of Aonla IFFCO Project in order to set up the Heavy Water Unit expeditiously,

(d) if so, the time schedule fixed, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Aonla is one of the Sites recommended by the Site Selection Committee for setting up of a Heavy Water Plant. However, Government is yet to take a decision in the matter.

(c) to (e). The capacity of the heavy

water plant will depend on the capacity of the Fertilizer plant. Further expansion of IFFCO, if approved, will determine the ultimate size of the heavy water plant.

[English]

**Foreign Missionaries in India**

1680 SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No. 264 on 29 March, 1990 and state:

(a) whether information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and when it is likely to be collected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) A statement is given below.

(c) Does not arise.